

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/04/2016 to 30/04/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/Others /10256/2016 -in- E/1495/2010-DB	04/04/2016	Shree Jalaram Industrial Corporation -Vs- C.C.E. & S.T.-Bhavnagar	OIA-69/2010-BVR-/KCG/COMMR-A-/AHD Dated : 30/07/2010
2	ST/Early Hearing /10257/2016 -in- ST/736/2011-DB	04/04/2016	Western Corrosion Controller -Vs- C.C.E. & S.T.-Vadodara-i	OIO-06/STC/BRC-I/MP/COMMR-I/2011 Dated : 30/08/2011
3	ST/Early Hearing /10258/2016 -in- ST/367/2012-DB	04/04/2016	Cadila Healthcare Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/21/COMMR/AHD/2012 Dated : 13/04/2012
4	ST/COD /10259/2016 -in- ST/10630/2016-DB	04/04/2016	Jay Hanuman Construction -Vs- C.C.E. & S.T.-Rajkot	OIO-RAJ-EXCUS-000-COM-65-14-15 Dated : 10/03/2015
5	E/Early Hearing /10260/2016 -in- E/12071/2014-DB	04/04/2016	Mlon Metallics Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-089-13-14 Dated : 31/01/2014
6	ST/Early Hearing /10261/2016 -in- ST/11758/2014-DB	04/04/2016	N J India Invest Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001-COM-049-13-14 Dated : 31/12/2013
7	ST/Early Hearing /10262/2016	04/04/2016	State Charges Gog Port Of Magdalla -Vs-	OIO-22-27-SERVICETAX-2012 Dated : 31/01/2013

	-in- ST/11504/2013-DB		C.C.E. & S.T.-Surat-i	
8	ST/Early Hearing /10263/201 6 -in- ST/12873/2014-DB	04/04/201 6	State Charges Gog Port Of Magdalla -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001- COM-116-13-14 Dated : 25/02/2014
9	ST/Early Hearing /10264/201 6 -in- ST/10786/2013-DB	04/04/201 6	State Charges Gog Port Of Magdalla -Vs- C.C.E. & S.T.-Surat-i	OIO-13-14/SERVICETAX/2012 Dated : 31/12/2012
10	ST/Early Hearing /10265/201 6 -in- ST/11405/2013-DB	04/04/201 6	C R Patel -Vs- C.C.E. & S.T.-Surat-i	OIO-31/SERVICETAX/2012 Dated : 28/02/2013
11	E/ROM /10266/201 6 -in- E/1519/2008-DB	06/04/201 6	Gujarat State Fertilizers & Chemicals Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/135/VDR-I/2008 Dated : 29/08/2008
12	E/Early Hearing /10267/201 6 -in- E/12469/2014-DB	21/03/201 6	Brijwasi Printers & Publishers -Vs- C.C.E. & S.T.-Surat-i	OIO-SUR-EXCUS-001- COM-120-13-14 Dated : 28/02/2014
13	E/COD /10268/201 6 -in- E/10652/2016-SM	16/02/201 6	Mahesh Chowdhary -Vs- C.C.E. & S.T.-Surat-ii	OIO-76-DEMAND-2012 Dated : 11/03/2013
14	C/COD /10269/201 6 -in- C/10653/2016-DB	13/01/201 6	Noble Natural Resources India Pvt Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTOM-000- APP-050-051-15-16 Dated : 10/09/2015
15	C/COD /10270/201 6 -in- C/10655/2016-DB	13/01/201 6	Noble Natural Resources India Pvt Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTOM-000- APP-050-051-15-16 Dated : 10/09/2015
16	E/MA(EXTN) /102 71/2016	08/04/201 6	Castrol India Ltd -Vs-	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011

	-in- E/293/2012-DB		C.C.E. & S.T.-Vapi	
17	E/MA(EXTN) /102 72/2016 -in- E/294/2012-DB	08/04/201 6	Amitabh Sharma -Vs- C.C.E. & S.T.-Vapi	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011
18	E/MA(EXTN) /102 73/2016 -in- E/295/2012-DB	08/04/201 6	Prasanna Paranjpe -Vs- C.C.E. & S.T.-Vapi	OIO-30/DEM/VAPI/2011 Dated : 28/12/2011
19	E/Early Hearing /10274/201 6 -in- E/13914/2014-DB	08/04/201 6	Amod Stamping Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001- COM-20-14-15 Dated : 30/09/2014
20	ST/Early Hearing /10275/201 6 -in- ST/330/2012-DB	08/04/201 6	Ajay Transport -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/17/COMMR/AHD/2012 Dated : 19/03/2012
21	ST/Early Hearing /10276/201 6 -in- ST/13196/2013-DB	08/04/201 6	Adani Gas Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/30/COMMR/AHD/2013 Dated : 21/08/2013
22	C/CROSS /10277/2 016 -in- C/10206/2016-DB	08/04/201 6	C.C.-Jamnagar(prev) -Vs- Indian Oil Corporation Ltd	OIA-JMN-CUSTOM-000- APP-099-117-15-16 Dated : 03/11/2015
23	C/CROSS /10278/2 016 -in- C/10205/2016-DB	08/04/201 6	C.C.-Jamnagar(prev) -Vs- Indian Oil Corporation Ltd	OIA-JMN-CUSTOM-000- APP-099-117-15-16 Dated : 03/11/2015
24	C/Early Hearing /10279/201 6 -in- C/13682/2013-DB	11/04/201 6	Chaudhari Ship Breakers -Vs- C.C.-Jamnagar(prev)	OIA-333/COMMR-A-/JMN/2013 Dated : 18/09/2013
25	E/Early Hearing /10280/201	11/04/201 6	S P A Vet Min Pvt Ltd -Vs-	OIO-VAD-EXCUS-001- COM-03-13-14

	6 -in- E/14025/2013-DB		C.C.E. & S.T.-Vadodara-i	Dated : 19/09/2013
26	E/Early Hearing /10281/201 6 -in- E/13323/2014-DB	11/04/201 6	Spa Vet Min Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	OIO-VAD-EXCUS-001- COM-05-14-15 Dated : 30/06/2014
27	C/Early Hearing /10282/201 6 -in- C/373/2011-DB	11/04/201 6	Indian Oil Corporation Limited -Vs- C.C.E. & S.T.-Vadodara-i	OIA-COMMR-A-/251&252/VDR- I/2011 Dated : 29/06/2011
28	E/COD /10283/201 6 -in- E/10656/2016-DB	07/04/201 6	Rajendra P Agarwal -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIO-AHM-EXCUS-003- COM-16-15-16 Dated : 14/12/2015
29	E/Early Hearing /10284/201 6 -in- E/13949/2013-DB	12/04/201 6	Ascent Meditech Ltd -Vs- C.C.E. & S.T.-Vapi	OIO-VAP-EXCUS-000- COM-033-034-13-14 Dated : 29/08/2013
30	ST/Early Hearing /10285/201 6 -in- ST/10098/2013-DB	12/04/201 6	Patel Labour Contractor P Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-STC/36/COMMR/AHD/2012 Dated : 28/09/2012
31	ST/COD /10286/20 16 -in- ST/10698/2016-DB	12/04/201 6	Shakti Enterprise -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000- APP-048-15-16 Dated : 18/12/2015
32	E/MA(EXTN) /102 87/2016 -in- E/193/2010-DB	13/04/201 6	Intas Pharmaceuticals Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-21/COMMR/MIJM/AHD- II/2009 Dated : 25/11/2009
33	E/MA(EXTN) /102 88/2016 -in- E/194/2010-DB	13/04/201 6	K D Dholakia -Vs- C.C.E.-Ahmedabad-ii	OIO-21/COMMR/MIJM/AHD- II/2009 Dated : 25/11/2009
34	ST/MA(EXTN) /10	13/04/201	Intas Pharmaceuticals Ltd	OIO-AHM-SVTAX-000-

	289/2016 -in- ST/11755/2014-DB	6	-Vs- C.S.T.-Service Tax - Ahmedabad	COM-065-13-14 Dated : 27/01/2014
35	E/MA(EXTN) /102 90/2016 -in- E/10697/2014-DB	13/04/201 6	Intas Pharmaceuticals Limited -Vs- C.C.E.-Ahmedabad-ii	OIO-AHM-EXCUS-002- COMMR-043-13-14 Dated : 26/11/2013
36	E/MA(EXTN) /102 91/2016 -in- E/11825/2014-DB	13/04/201 6	Intas Pharmaceuticals Ltd -Vs- C.C.E.-Ahmedabad-ii	OIA-AHM-EXCUS-002- APP-279-13-14 Dated : 05/02/2014
37	C/COD /10292/201 6 -in- C/10711/2016-DB	13/04/201 6	Vinayak Steel Impex -Vs- C.C.-Ahmedabad	OIO-02-COMMR-O&A-2014 Dated : 15/10/2014
38	E/Early Hearing /10293/201 6 -in- E/10005/2015-SM	15/04/201 6	Swastik Textile Engineers Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001- APP-059-2014-15 Dated : 03/11/2014
39	E/Early Hearing /10294/201 6 -in- E/12070/2015-SM	15/04/201 6	Swastik Textile Engineers Pvt Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001- APP-023-15-16 Dated : 21/10/2015
40	ST/Early Hearing /10295/201 6 -in- ST/13715/2013-DB	08/04/201 6	Nova Tech Engineers -Vs- C.C.E. & S.T.-Daman	OIA-DMN-EXCUS-000- COM-007-13-14 Dated : 30/08/2013
41	E/MA(EXTN) /102 96/2016 -in- E/10539/2013-DB	18/04/201 6	Harak Chand Jain -Vs- C.C.E. & S.T.-Surat-ii	OIO-10/COMMR/SURAT-II/2013 Dated : 29/01/2013
42	E/MA(EXTN) /102 97/2016 -in- E/10538/2013-DB	18/04/201 6	United Phosphorous Ltd -Vs- C.C.E. & S.T.-Surat-ii	OIO-10/COMMR/SURAT-II/2013 Dated : 29/01/2013
43	E/MA(EXTN) /102 98/2016	18/04/201 6	United Phosphorus Ltd -Vs-	OIA-VAP-EXCUS-000- APP-370-13-14

	-in- E/10302/2014-SM		C.C.E. & S.T.-Vapi	Dated : 01/11/2013
44	E/Others /10299/2016 -in- E/1369/2008-DB	18/04/2016	Vapi Pigments Chemicals & Allied Products -Vs- C.C.E. & S.T.-Daman	OIA-KKS/279/DAMAN/2008 Dated : 30/07/2008
45	E/ROM /10300/2016 -in- E/378/2011-SM	18/04/2016	J K Paper Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA/671&672/SRT-I/2010 Dated : 31/12/2010
46	E/CROSS /10301/2016 -in- E/10153/2016-DB	19/04/2016	Dip Flon Engineering And Co -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-AHM-EXCUS-003-APP-023-15-16 Dated : 27/10/2015
47	C/Others /10302/2016 -in- C/13694/2014-DB	21/04/2016	Narendra Raval -Vs- C.C.-Ahmedabad	OIO-19/COMMR/O&A/DRI/2014 Dated : 12/08/2014
48	E/Early Hearing /10303/2016 -in- E/1054/2010-DB	21/04/2016	Accurate Trans Heat Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	OIO-71/DEM/2009 Dated : 31/03/2010
49	E/Early Hearing /10304/2016 -in- E/1055/2010-DB	21/04/2016	Kedarmal Mangilal Dergar -Vs- C.C.E. & S.T.-Surat-i	OIO-71/DEM/2009 Dated : 31/03/2010
50	C/Others /10305/2016 -in- C/10192/2013-DB	22/04/2016	Premabhai Jethabhai Attya -Vs- C.C.-Ahmedabad	OIO-18/COMMR/DRI/2012 Dated : 31/10/2012
51	C/Others /10306/2016 -in- C/10191/2013-DB	22/04/2016	Jorabhai Valabhai Rabari -Vs- C.C.-Ahmedabad	OIO-18/COMMR/DRI/2012 Dated : 31/10/2012
52	ST/MA(EXTN) /10307/2016 -in-	25/04/2016	Saurashtra Cricket Association -Vs- C.C.E. & S.T.-Rajkot	OIA-438/2010/COMMR-A-/CMC/RAJ Dated : 05/10/2010

	ST/620/2010-DB			
53	ST/MA(EXTN) /10 308/2016 -in- ST/270/2012-DB	25/04/2016	Rolex Rings Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-189/2012/COMMR-A-RBT/RAJ Dated : 19/04/2012
54	E/CROSS /10309/2 016 -in- E/10311/2016-DB	25/04/2016	C.C.E.-Ahmedabad-i -Vs- Gsp Crop Science Pvt Ltd	OIO-AHM-EXCUS-001-COM-004-15-16 Dated : 03/11/2015
55	E/COD /10310/2016 -in- E/10769/2016-DB	25/04/2016	Meet Plast -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-005-15-16 Dated : 03/11/2015
56	E/COD /10311/2016 -in- E/10770/2016-DB	25/04/2016	Sanjay Purushottambhai Patel -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-005-15-16 Dated : 03/11/2015
57	E/COD /10312/2016 -in- E/10771/2016-DB	25/04/2016	Vipul Vishnubhai Patel -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-005-15-16 Dated : 03/11/2015
58	E/COD /10313/2016 -in- E/10772/2016-DB	25/04/2016	Nitinkumar Nathalal Patel -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-005-15-16 Dated : 03/11/2015
59	E/COD /10314/2016 -in- E/10773/2016-DB	25/04/2016	Jitendra A Patel -Vs- C.C.E.-Ahmedabad-i	OIO-AHM-EXCUS-001-COM-005-15-16 Dated : 03/11/2015
60	E/Others /10315/2016 -in- E/11090/2013-DB	26/04/2016	Shubham Polymers -Vs- C.C.E. & S.T.-Surat-i	OIA-CCEA-SRT-I-SSP-380-382-2012-13-U-S-35A Dated : 28/02/2013
61	ST/COD /10316/2016 -in- ST/10779/2016-DB	26/04/2016	Chitra Publicity Company Pvt Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	OIO-AHM-SVTAX-000-COM-013-15-16 Dated : 12/01/2016
62	E/Stay /10317/2016	07/03/2016	Shagun Processors P Ltd	OIA-RKA-206-SRT-I-2010

	-in- E/10797/2016-DB	6	-Vs- C.C.E. & S.T.-Surat-i	Dated : 23/03/2010
63	E/Stay /10318/2016 -in- E/10798/2016-DB	07/03/2016	Shagun Processors P Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA-83-SRT-I-2009 Dated : 04/02/2009
64	E/Stay /10319/2016 -in- E/10799/2016-DB	07/03/2016	Shagun Processors P Ltd -Vs- C.C.E. & S.T.-Surat-i	OIA-RKA-52-SRT-I-2009 Dated : 04/02/2009
65	C/CROSS /10320/2016 -in- C/10070/2016-DB	28/04/2016	C.C.-Ahmedabad -Vs- High Tech Garments Pvt Ltd	OIO-AHM-CUSTM-000-APP-150-15-16 Dated : 14/10/2015
66	E/Stay /10321/2016 -in- E/10814/2016-SM	28/04/2016	Bharat Sanchar Nigam Limited -Vs- C.C.E & S.T.-Valsad	OIO-VLD-EXCUS-000-COM-0010-0011-15-16 Dated : 06/01/2016
67	C/ROM /10322/2016 -in- C/11608/2013-DB	29/04/2016	Mahesh Laxminarayan Thanvi -Vs- C.C.E. & S.T.-Surat-ii	OIO-37/COMMR/SURAT-II/2013 Dated : 12/03/2013